Shri Madiah Gowda: Will the hon. Minister please state whether it is not found difficult to prevent the smuggling of these commodities from State to State on account of these variations in the procurement prices?

Shri Satish Chandra: It cannot be altogether avoided. Every precaution is taken to see that smuggling does not take place—there is a cordon around each State. However, the inter-State bans are being gradually removed and the hon. Member must have some consolation from that fact.

The Minister of Finance (Shri C. D. Deshmukh): Sir, if I may intervene, usually when procurement prices are fixed, in bordering districts some attempt is made to equate the prices in order to stop smuggling.

Shri A. M. Thomas: May I know how the procurement prices prevailing in Madhya Pradesh and Uttar Pradesh compare with the prices obtaining in the States mentioned in the question?

Shri Satish Chandra: At present I can only compare the prices in Madras, Mysore, Bombay and Hyderabad, as this question refers only to these States.

Shri Velayudhan: Do the prevailing market rates to which the hon. Parliamentary Secretary referred include black market rates also?

Mr. Speaker: Order, order. That question is not a proper one.

Shri M. S. Gurupadaswamy: The hon. Finance Minister told us that in the border areas prices have been equated. May I know whether the prices in the border areas are different from the prices in the other areas?

Shri C. D. Deshmukh: Yes, that follows, Sir.

श्री पी॰ एन॰ राज भोज : क्या इस चाइनीज पैडी की पैदावार का तजुर्बा कश्मीर में भी किया गया है ?

Mr. Speaker: He is asking some thing beyond the scope of the question.

CHINESE PADDY

*1128. Shri Madiah Gowda: Will the Minister of Food and Agriculture be pleased to state:

(a) cultivation of how many varieties of Chinese paddy has been tried in Mysore State;

- (b) to what extent each variety has been tried; and
 - (c) what is the result?

The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra):
(a) Four.

- (b) Exact figures relating to each variety are being collected, These strains have, however, been tried in Departmental Farms only.
- (c) They are reported to mature 2 or 3 weeks earlier than the local varieties, i.e., in about 100 days.

श्री पी० एन० राज भोज: क्या इस चाइनीज़ पैडी की पेदाबार का तजुर्वा कश्मीर में भी किया गया है?

श्री सतीका चन्द्र: मेरे पास जो इन्कार्मेशन है उस के मुताबिक कश्मीर और मैसूर में मुख्य तौर से इस पर तजुर्वा किया गया है।

श्री पी० एन० राज भीज : क्या चाइनीज़ पैडी के उत्पादन से पैदाबार काफ़्री बढ़ गई हैं?

श्री सतीज्ञ चन्द्र: अभी तो यह बिल्कुल ऐक्स्पैरीमेंटल स्टेज है, सिवा सरकारी ऐक्स्पैरी-मेंटल फार्म्स के यह घान अभी किसानों के खेतों तक नहीं पहुंचा है।

Shri Madiah Gowda: May I know if these experiments are carried out in various parts of the State and on different kinds of lands?

Shri Satish Chandra: Ten such varieties are being tried in different places.

MURDERS AND ROBBERIES IN DELHI

- *1129. Shri Radha Raman: Will the Minister of Home Affairs be pleased to state:
- (a) how many murders and robberies in the Delhi State have taken place during 1950-51 and 1951-52;
- (b) how many of them were in daylight; and
- (c) what steps are being taken by Government to stop them?

The Minister of Home Affairs and States (Dr. Katju): (a) and (b). I lay a statement on the Table of the [See Appendix V, annexure House. No. 55.1

(c) Both foot and mobile patrols have been detailed by day and night to prevent crime. A special Staff has been put on duty for the location of bad characters.

Shri Radha Raman: May I know how these figures compare with the increase in police personnel in Delhi?

Dr. Katju: I suppose crime decreases as the police increases.

Shri Boovaraghasamy: May I know, Sir, the total number of murders which took place in India during 1950-51 and 1951-52?

Mr. Speaker: I do not think that this question can be answered.

Shri Radha Raman: May I know if the hon. Minister is aware that life and property in Timarpur and the outskirts of Delhi have become unsafe for the people and they have made representations of this to the Central Government?

Dr. Katju: I require notice.

ंबिष्य प्रदेश से चावल का निर्यति

*११३० श्री बी० डो० सास्त्री : क्या साच तथा कवि मंत्री यह बतलाने की कृपा करेंगे कि:

- (क) क्या विषय प्रदेश से चावल के निर्यात के लिये कोई योजना है;
- (ख) यदि है, तो कितनी मात्रा के निर्यात का विचार है; और
- (ग) १९५१-५२ में विष्य में चावल की कुल उपज ?

The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra):

(a) Yes. Under the Central Basic Plan for distribution of foodgrains, Vindhya Pradesh has got an export quota of

- (b) The Centre has fixed the export target of 8,000 tons for Vindhya Pradesh during 1952.
- (c) The final estimate for 1951-52 places the rice production in Vindhya

Oral Answers Pradesh at 207,000 tons. This is subject to revision.

श्री बी॰ बी॰ शास्त्री: चावल निर्यात के बाद क्या विन्ध्य प्रदेश में उतना चावल रहेगा कि उस के ज़िलों में पूरी सप्लाई हो सके?

श्री सतीश चन्द्र : विन्ध्य प्रदेश की जरूरत पर परी तौर से गौर करने के बाद एक्सपोर्ट कोटा नियत किया जाता है। अगर कभी फसल की खराबी की वजह से दूसरी परिस्थित होती है तब उस का ध्यान भी किया जाता है।

श्री बी॰ डी॰ शास्त्री: क्या सरकार को यह भी सुचना मिली है कि विध्य प्रदेश के सीघी ज़िले में एक बहुत बड़ा अकाल **a** ?

श्री सतीचा चन्द्र: मुझे इस की तो कुछ सबर नहीं है। लेकिन १९५२ में जो विष्य प्रदेश का ८ हजार टन का कोटा था उस में से सिर्फ एक हजार टन अभी लिया गया है और बाकी अभी नहीं लिया गया है।

श्री बी० डी० शास्त्री : सन १९५०-५१ में कितना उत्पादन था, क्या यह बतलाया जासकता है ?

श्री सतीश चन्द्र: सन् १९५०-५१ में उत्पादन कम था। मुझे ठीक संख्या बाद नहीं है लेकिन फसल खराब होने से उत्पादन बहत कम था।

श्री एम॰ एस॰ द्विवेदी : क्या माननीय मंत्री महोदय बतलाने की कूपा करेंगे कि विन्ध्य प्रदेश में चावल एक ज़िले से दूसरे ज़िले में जाने की मनाही है?

श्री सतीका चन्द्र : इस कातो ने टिस चाहिये।

श्री बार० एस० तिबारी : क्या मंत्री जी यह बतलाने की कृपा करेंगे कि चावल के बदले में विनध्य प्रदेश ने गेहं मांगा है ?